

ITEM NO.304

COURT NO.6

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 6316/2023

[Arising out of impugned final judgment and order dated 07-02-2023 in WC No. 19048/2022 passed by the High Court of Judicature at Allahabad]

UTTAR PRADESH AVAS EVAM VIKAS PARISHAD & ANR.

Petitioner(s)

VERSUS

M/S GAURSONS INDIA PVT. LTD. & ORS.

Respondent(s)

IA No. 22814/2024 - EXEMPTION FROM FILING O.T.

IA No. 20718/2024 - EXEMPTION FROM FILING O.T.

IA No. 64857/2023 - EXEMPTION FROM FILING O.T.

IA No. 22810/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(C) No. 6720/2023 (XI)

IA No. 67647/2023 - EXEMPTION FROM FILING O.T.

SLP(C) No. 7738-7739/2023 (XI)

IA No. 76832/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 76830/2023 - EXEMPTION FROM FILING O.T.

Date : 18-12-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) : Mr. R. Venkataramani,
Attorney General for India
Ms. Aishwarya Bhati, A.S.G.
Mr. Rana Mukherjee, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ruchir Ranjan Rai, Adv.
Mr. Ashiwan Mishra, Adv.
Ms. Aditi Mishra, Adv.
Mr. Yatinder Choudhary, Adv.
Mr. Subham Bahuguna, Adv.
Ms. Vidushi Pandey, Adv.
Mr. Himanshu Kumar, Adv.
Mr. Kamendra Mishra, AOR

Mr. P. N. Misra, Sr. Adv.
Mr. Abhishek Kumar Singh, AOR
Mr. Abhinav Jaganathan, Adv.
Ms. Pallavi Singh, Adv.
Ms. Anamika Yadav, Adv.

For Respondent(s) : Mr. Anand Shankar Jha, AOR
Mr. Kamendra Mishra, AOR
Mr. Abhishek Kumar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Order dated 11.02.2025 is recalled.
2. The matter is released from part-heard category.
3. List in the second week of January, 2026.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)
ASSISTANT REGISTRAR